GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 4427 TO BE ANSWERED ON 08 JANUARY, 2019

PEG SCHEME

4427. SHRI PRATHAP SIMHA: KUMARI SHOBHA KARANDLAJE:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) the objectives and salient features of Private Entrepreneurs Guarantee (PEG) Scheme implemented by FCI;

(b) whether the Government has allocated adequate funds for creating additional/Modern Storage Capacity under the said scheme, if so, the details thereof during the last three years, State-wise;

(c) the details of the achievements of the scheme since its inception in 2008;

(d) whether the Government proposes to cover every State under the said scheme so as to increase the storage capacity of foodgrains, if so, the details thereof;

(e) whether the Government has taken steps for augmenting the storage capacity in PPP mode, to take care of increasing levels of production/procurement of foodgrains, if so, the details thereof; and

(f) the details of the overall storage capacity required for central pool food grains in the country, during normal procurement season?

ANSWER

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY)

(a) to (c): Private Entrepreneurs Guarantee (PEG) Scheme was formulated in 2008. Under this Scheme, storage capacity is created by private parties, Central Warehousing Corporation (CWC) and State Government Agencies for guaranteed hiring by Food Corporation of India (FCI)

Under this scheme, no funds are allocated by Government for construction of godowns and full investment is done by the private parties/CWC/State Agencies. After a godown is constructed and taken over by FCI, storage charges are paid to the investor for the guaranteed period of 9/10 years irrespective of the quantum of foodgrains stored

A total capacity of 142.02 Lakh Metric Tonnes (LMT) has been created as on 30.11.2018.

(d): The PEG scheme has already been implemented in all the States of the country as per assessment of requirement, except in Nagaland, Arunachal Pradesh, Manipur, Mizoram, Tripura and Sikkim. The capacities created in various States as on 30.11.2018 are given in Annexure. In the North Eastern States mentioned above, godowns are constructed by using Government funds under Central Sector Scheme.

(e): Government constructs godowns and silos mostly in Public Private Partnership (PPP) mode to augment and modernize the storage facilities for Central Pool stock. Depending on requirement in specific areas, Government has undertaken enhancement of storage capacities under PEG Scheme in addition to construction of Steel Silos in PPP mode. As on 30.11.2018, a capacity of 11.75 LMT silos has been created.

(f): On the basis of peak stock requirement during normal procurement season, the overall storage capacity required for central pool foodgrains in the country is about 650 LMT. Against this, the total storage capacity available with FCI, CWC and State Agencies (both owned and hired capacity), is 875.09 LMT (as on 30.11.2018) comprising 747.66 LMT in covered godowns and 127.43 LMT in Cover and Plinth (CAP) storage. Thus, on the overall, there is sufficient capacity for storage of foodgrains in the country.

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ANNEXURE REFERRED TO IN REPLY TO PART (d) OF THE UNSTARRED QUESTION NO. 4427 DUE FOR ANSWER ON 08.01.2019 IN THE LOK SABHA.

		Figures in MT
SL	State	Capacity Created
1	Andhra Pradesh	87,800
2	Bihar	3,29,787
3	Chhattisgarh	5,37,230
4	Gujarat	49,800
5	Haryana	34,37,059
6	Himachal Pradesh	24,170
7	Jammu & Kashmir	1,62,190
8	Jharkhand	2,33,000
9	Karnataka	2,41,440
10	Kerala	5,000
11	Madhya Pradesh	13,03,160
12	Maharashtra	5,62,811
13	Goa*	0
14	Odisha	3,52,500
15	Punjab	44,68,836
16	Rajasthan	2,35,000
17	Tamilnadu	2,55,000
18	Telengana	2,69,000
19	Uttar Pradesh	14,64,467
20	Uttarakhand	10,000
21	West Bengal	1,49,090
22	Assam	25,000
23	Meghalaya	0
	Total	142,02,340

State-wise capacities created under PEG Scheme (as on 30.11.2018)

*Goa is catered by FCI Maharashtra Region and 25,000 MT capacity has been approved under PEG Scheme in Goa.

Union territories are catered by following regions of FCI -

SL	Union Territory	Catered by
1	Daman and Diu	Gujarat
2	Dadra and Nagar Haveli	Gujarat
3	Puducherry	Tamil Nadu
4	Lakshadweep	Karnataka
5	Andaman and Nicobar Islands	Andhra Pradesh
6	Chandigarh	Punjab
7	Delhi	Delhi